

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.15/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd November 2017, 10.30 A.M

Name of the Company Under Section		Shankar Sharma & OrsVersus-Astha Nursing Home Pvt.Ltd. & Ors. 241/242		
1.	Rectrobol Swapna Sidhada	Do Hutra, Adu Charber, Adu Storm, Adu	J Petitions	(is) 22/11/m3
2	MR. J. PATI	TH DEY, Adv.] NADK, Adv.] ARAN BISTINA,	Respondent Nos-1	22/11/2017 22/11/2017

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1 to 17 are present.

I.A. No. 484/LB/2017 and No. 485/KB/2017 has been filed by the respondents. Reply may be filed against both the I.As within 2 weeks with a copy in advance to the opposite parties. Thereafter rejoinder, if any, may be filed

within 1 week with a copy in advance to the opposite parties.

List both the I.As on 19/12/2017 for disposal along with the main C.P.

(Jiňan K.R.) Member (J)

(V.P.Singh) Member (J)